

is no provision of leave reserve for Homoeopathic doctors and Pharmacists employed in dispensaries under the Delhi Administration and consequently a Pharmacist works as a doctor and *vice versa* when either of them proceeds on leave; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) There are no leave reserve posts for Doctors and Pharmacists in the Homoeopathic dispensaries in the Delhi Administration, however no case of a Pharmacist working as doctor and *vice versa* has come to the notice of that Administration.

(b) The proposal was taken up but later dropped due to financial constraints.

#### Payment of Non-practising Allowance to Homoeopathic Doctors working in Delhi Administration

2837. SHRI ANANDA PATHAK: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Homoeopathic doctors employed in various dispensaries and hospitals under CGHS, NDMC and MCD are paid non-practising allowance as per existing rules as are applicable to allopathic doctors in those organisations;

(b) whether it is also a fact that Homoeopathic doctors employed in various dispensaries under the Delhi Administration are not being paid non-practising allowance; and

(c) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes.

(b) Yes.

(c) The question of paying non-practising allowance to Homoeopathic doctors employed under Delhi Administration is under active consideration of the Government.

#### Uneconomic Branch. Lines

2838. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a Committee appointed by Railways in 1968 had found 77 branch lines as uneconomic resulting in heavy losses to railways earning;

(b) if so, whether the number of such lines have now increased to more than 111 resulting in further loss; and

(c) if so, the facts thereof and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). Every year a review of the economics of the various branch lines is undertaken with reference to the Annual Accounts and as such the number of uneconomic branch lines varies from year to year. Accordingly during the year 1978-79, there were 131 branch lines (25 BG, 73 MG and 33 NG) which were found uneconomic. The loss suffered by these lines was about Rs. 27 crores excluding dividend.

राष्ट्रीय राजपथ संख्या 15

2839. श्री मनकृत सिंह चौधरी : क्या नौबहन और परिकहन मंत्री यह बताने को तैयार करेंगे कि

(क) क्या राष्ट्रीय राजपथ संख्या 15 के बीकानेर-मंगलनगर भाग में भारी यातायात को देखते हुए सरकार का विचार इस सड़क की चौड़ाई दुगुनी करने का है, और

(ख) यदि हां. तो उसका व्यौरा क्या है ?

नौबहन और परिकहन मंत्रालय में राज्य मंत्री (श्री बूटा सिंह) : (क) और (ख) मंगलनगर से सूरतगढ़ तक लगभग 140 किलोमीटर लंबी सड़क के किनारे बिटुमन की पक्की पटरी बिछाई गई है ताकि 5' 5 मीटर चौड़ी सड़क और निम्न